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
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
(SINGLE BENCH)**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

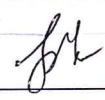
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 473/9/HDB/2019
NAME OF THE COMPANY	Tera Software Ltd
NAME OF THE PETITIONER(S)	Arbiva Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Tera Software Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Janaaki	Team Arbiva.	9948865859	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sai Phanidhar for P. Vikram	Adv	9949901616	

**ORDER**

Representative of operational creditor is present. Counsel for corporate debtor is present. List the matter for hearing on 27.02.202.

  
MEMBER (J)

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